- (c) The Bank has agreed, in principle, to consider these projects for financial assistance and these projects are at various stages of preparation. Financial assistance is also proposed to be provided by the World Bank wherever requested by State Government by way of Project preparation Facility (PPF)/TA Loan/PHRD Grant etc. for preparing these projects.
- (d) The Union/State Governments have to prepare the projects. The preparation is an on-going process and include wherever necessary conduct of feasibility study, detailed engineering, environmental impact study, Resettlement and Rehabilitation study and technical. financial and environmental clearances from concerned Ministries/Departments. The proposed State Highway Project of Maharashtra is at very preliminary stages of preparation.

STATEMENT

S. No.	Name of the State/UT	Name of the Project
1	2	3

State Sector Projects

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Road Sector	
1. Andhra Pradesh	State Highway Project
2. Gujarat	State Highway Project
3. Haryana	Highway Upgradation Project
4. Himachal Pradesh	State Road Project
5. Karnataka	State Road Project
6. Madhya Pradesh	State Road Project
7. Maharashtra	State Highway Project
8. NCR Delhi	Development of Grids
9. Nagaland	State Highway Project
10. Oris s a	State Highway Project
11. Pondicherry	Road Development Project
12. Punjab	State Highway Project
13. Rajasthan	State Highway Project
14. Tamil Nadu	State Highway Project
15. Tripura	State Highway Project
16. Uttar Pradesh	States Road Project
17. West Bengal	State Highway Project
Power Sector	
18. Haryana	Reform and Restructuring of H.S.E.B.
Water Supply	
19. Punjab	Urban Water Supply and Sanitation Project

1	2	3		
20.	Punjab	Water Management		sources
21.	Tamil Nadu	III Madras Project	Water	Supply

Central Sector Projects

- 1. Third National Highway Project
- 2. Powergrid II Project

Two Wheeler Makers

2264. SHRI SANAT KUMAR MANDAL: Will the Minister of INDUSTRY be pleased to state

- (a) whether the attention of the Government has been drawn to the news item captioned "2-Wheeler makers to ride tough on new norms" appeared in the 'Financial Express', New Delhi dated November 12,
- (b) if so, the facts of the matter reported therein: and
- (c) the steps proposed to be taken by the Government to remedy the situation?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c). Yes, Sir. The two wheeler manufacturers have represented to the Government that the suggestive 2000 emission norms or two wheelers are too stringent and not capable of being met by them due to lack of appropriate technology. Due consideration would be given to the views of the industry before the emission norms for two wheelers are finally notified.

Stock Invest Scheme

2265. SHRI JAI PRAKASH (Hardoi): Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 1023 dated March 8, 1996 and 1893 dated, July 26, 1996 regarding stock invest abused by promoters and state :

- (a) whether the information has since been collected:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c). The information received is being examined.

Lok Adalats

2266. SHRI PARASRAM BHARDWAJ: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Government have launched any